

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 98/(MAH)/2010  
CA No.

CORAM:

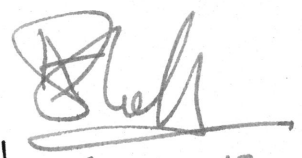
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava  
V/s.  
M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	K.K. Shroff	Advocate	 21.2.17
2	Adv. Praveen Tyagi	for R-S Adv. R.S.	

Common Order

T.C.P. No. 32 & 33/111/CLB/MB/MAH/2010

T.C.P. No. 97 & 98/397-398/CLB/MB/MAH/2010

At request of the parties, list this matter for hearing on 31.03.2017

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial).

Sd/-

V. NALLASENAPATHY  
Member (Technical).